

Drilling in Jammu and Kashmir

5335. SHRI CHAMAN LAL GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the places in Surinsar area of Jammu & Kashmir where the drilling was taken up, the date of launching and abandoning of the projects alongwith expenditure as also reasons for doing so; and

(b) whether there is any proposal for resuming the drilling at the old site or new one in Jammu area; if so, when the task will be taken up ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Drilling at Surinsar in Jammu had started initially on 14.3.70 when the first well Surinsar-I was projected to 6000 mtrs. but, had to be abandoned at the depth of 3665 mtrs. on 21.3.73 due to severe downhole problems. The second well for drilling at well Surinsar-2 projected to 7000 mtrs. commenced on 18.5.87. This super deep well also had to be abandoned at the depth of 5448 mtrs. on 29.8.89 prematurely, due to severe downhole problems.

Both the wells did not indicate any hydrocarbon presence.

Subsequently all the geological, geophysical data were evaluated including the data from the two drilled wells. On the basis of this evaluation, prospectivity of the area was rated low. Accordingly, it was decided to defer further drilling in Jammu area.

The exploratory drilling cost of Surinsar area (J&K) as per books of accounts is given below :

(Rs. in crores)			
	Expenditure	Depreciation	Total
Surinsar-I	3.74	1.17	4.91
Surinsar-II	27.43	18.59	46.02
Total	31.17	19.76	50.93

(b) No Sir. At present there is no proposal to drill a well in Jammu area.

Roads in Jammu and Kashmir

5336. SHRI MANGAT RAM SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that road connecting four districts viz. Jammu, Rajouri, Poonch and Kathva with Pakistan border is not traffic worthy;

(b) if so, the details thereof;

(c) whether the State Government has not been able to maintain this road properly;

(d) whether Government propose to handover the maintenance of this road to border road organistaion;

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (f) The CPWD do not maintain any roads in the State of Jammu and Kashmir. The following roads are maintained by the Border Roads Organisation and they are traffic worthy :

- (i) Jammu-Akhnoor-Sunderbani-Naushera-Rajouri,
- (ii) Jammu-Domel-Katra-Riasi-Pouni-Siar-Kaakot-Rajouri,
- (iii) Rajouri-Bhimbergali-Surankot-Poonch,
- (iv) Rajouri-Thanamandi-Dera-Ki-Gali-Surankot-Poonch.

As regards Jammu-Kathva road, it is being maintained by the State PWD of the Government of Jammu & Kashmir. Information regarding the condition of this road has been called for from the State Government which is still awaited.

Rajouri and Poonch as Scheduled Tribe Areas

5337. SHRI MANGAT RAM SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether Jammu and Kashmir State Government has recommended to the Government of India for declaring Rajouri and Poonch Districts as Scheduled Tribe Areas;

(b) if so, when does the Government intend to accept this justified recommendation of J & K State Government; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No Sir.

(b) and (c) Does not arise.

Mughal Road

5338. SHRI MANGAT RAM SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Mughal Road revival project on alternate route from Jammu to Srinagar will be open through out the year;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the road is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI. S.R. BALASUBRAMONIYAN) : (a) to (d) It is proposed to construct Mughal Road as a viable alternate route from Jammu to Srinagar at a cost of about Rs. 77.17 crores. The project is expected to be completed in six years from the date of commencement. Certain sections of the road is of fair weather specification and is not trafficable due to rain damages. Due to security scenario in the State, the construction has not commenced yet.

Rural Development in Khurja

5339. SHRI ASHOK PRADHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of rural folks provided jobs in the rural areas of Khurja Parliamentary constituency during the last three years;

(b) the details of schemes started for rural development in Khurja Parliamentary constituency;

(c) whether the said schemes have been completed;

(d) if not the reasons therefor;

(e) the names of rural development schemes proposed to be started in Khurja Parliamentary constituency during the next financial year; and

(f) the estimated cost thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (f) Jawahar Rozgar Yojana (JRY), and Integrated Rural Development Programme (IRDP) are major poverty alleviation programmes being implemented by the Centre in various districts of the country including Bulandshahar district of Uttar Pradesh containing Khurja Parliamentary Constituency. These programmes are being implemented District-wise/DRDA wise and not Parliamentary Constituency wise. The information, therefore, is not maintained Parliamentary Constituency wise by the centre. The main objective of JRY programme is to generate

wage employment for unemployed and under-employed in rural areas whereas (IRDP aims at identifying rural poor families to augment their income and cross the poverty line through acquisition of credit based productive assets which provide self employment on a sustained basis.

[Translation]

Economic Package for Hilly Districts of Uttar Pradesh

5340. SHRI BACHI SINGH RAWAT (BACHDA) : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Union Government have prepared any economic package for nine hilly districts of Uttar Pradesh;

(b) if so, the details thereof;

(c) by when this package will be in operation; and

(d) the benefits likely to be derived as a result of the package ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH) : (a) to (d) No, Sir. However, a Hill Area Sub-Plan is being implemented since 1974-75 to hasten the development of the hilly districts of Uttar Pradesh. This Sub-Plan is being funded partly from the Special Central Assistance (which is over and above Central assistance being provided to the State under its State Plans) and partly from the State Plan flow.

An outlay of Rs. 547.00 crores comprising Rs. 322.00 crores as flow from State Plan and Rs. 225.00 crores as Special Central Assistance has been approved for the development activities of Uttarakhand region of Uttar Pradesh, in the Uttarakhand sub-plan 1995-96.

Drinking Water Scheme of Mussooree

5341. SHRI MANABENDRA SHAH : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government had given Rs. 3 crores and the World Bank Rs. 4 crores for the Drinking Water Development Scheme of Mussooree hill Station of U.P.

(b) whether the World Bank has been asking for Fund utilisation report; and

(c) the reasons for non-compliance in submitting the utilisation report; and steps proposed to be taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) No, Sir.